

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 511/2000

Friday, this the 26th day of May, 2000.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Lissy Joseph, W/o. T.P. Michael, aged 35 years, Sr. TOA, O/o. the P.G.M. (T), Ernakulam Cochin-11, residing at Quarter No. E-6, CUSAT, Cochin-22.
2. Rajeswari T.N., W/o. K. Ramesan, aged 41 years, Sr. Accountant; O/o. the CGM (T), Thiruvananthapuram, residing at House No. 27, Mulayarathala Nagar, Nedungad, Karaimana, Thiruvananthapuram.
3. Felisia Joseph, W/o. Jossey M. Joseph, aged 40 years, Sr. TOA, O/o. A.D. Liaison, Ernakulam, residing at Myalil House, 35/2168 A, South Pipeline Road, Palarivattom, Cochin-25.
4. Asha A.S., W/o. Ajayan T.N., aged 35 years, Sr. TOA, O/o. the GMTD, Thiruvananthapuram, residing at T.C.No. 42/93, Parambil lane, Vallakadavu P.O., Thiruvananthapuram-8.
5. Joseph T., S/o. Thobias Johnson, aged 45 years, Sr. TOA, O/o. the E.E., JCD, Kottayam, residing at Sankeerthanam, Mukad, Kavanad P.O., Kollam-3.
6. V. Geetha Devi Raja, D/o. P.C.V. Raja, aged 38 years, Sr. TOA, O/o. the D.E., C.T.S.D., Ernakulam, residing at Vazhuthanakattu Koyical, South Gate, Vaikom.
7. Viji V. Kumar, W/o. Vijayakumar K.G., aged 43 years, Sr. T.O.A., O/o. the GMTD, Thiruvananthapuram, residing at 'Harsham', Vattavila, Thirumala P.O., Thiruvananthapuram.
8. A.P. Mathew, S/o. A.C. Pappachan, aged 42 years, Sr. T.O.A., O/o. the D.E., C.T.S.D., Ernakulam, Residing at Arackal House, Neeleswaram, Ernakulam District.
9. Aravindan, S/o. Kunjurama Poduval, aged 47 years, Sr. TOA, GMTD, Kannoor, residing at 'Saumya', Karivalloor, Kannoor District.
10. Beena Jayakumar, W/o. Jayakumar K.S., aged 36 years, Sr. TOA, GMTD, Alleppey, residing at Quarter No. A4, P&T quarters, Alleppey.
11. S. Sreelatha, W/o. Dinakaran Nair, aged 37 years, Sr. TOA, GMTD, Thiruvananthapuram, residing at 'Santhi', K.P. 7/484, Anayara, Thiruvananthapuram-29.
12. Mary John, W/o. M.J. Thomas, aged 39 years, Senior TOA, PGMT Ernakulam, O/o. PGMTD, Ernakulam, residing at Manayil House, Nasrath, Kochi 2.
13. Jaya Preman. W/o Vivekanand, aged 39 years. Senior TOA, O/o CGMT, Trivandrum, residing at, Preethi Priya, Chembukkanam Temple Lane, Vazhakkottukonam, Vattiyoorkavu, Trivandrum.
14. K.P. Satheesh Kumar, S/o G. Parameswara Panicker, aged 41 years, Sr. TOA, O/o the CGMT, Kerala Circle, Trivandrum, residing at B 10 P & T Quarters, Kesavadasa Puram, Trivandrum.

By Advocate Mr. M.R. Rajendran Nair ... Applicants

Versus

1. Member (Finance) Telecom Commission, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram.
3. Union of India represented by the Secretary to the Government of India, Ministry of Telecommunications, New Delhi. . . Respondents

By Advocate Mrs P. Vani, Addl.CGSC

The application having been heard on 26.5.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

When the O.A. was taken up for hearing, the learned counsel appearing for the applicants submitted that it is suffice to direct the first respondent to consider A-3 series of representations submitted by the applicants along with the supplemental representations they may be permitted to submit within four days from today and pass appropriate orders as expeditiously as possible. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

2. It is further submitted by the learned counsel for the respondents that there is no move now to fill up any vacancy of Junior Accounts Officer on deputation.

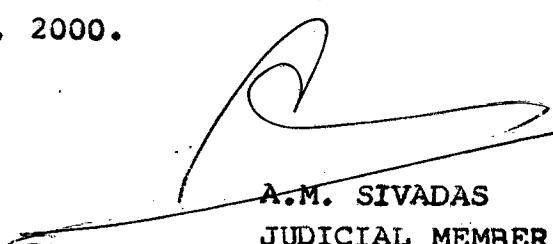
3. Accordingly the applicants are permitted to submit supplemental representations to the first respondent within four days from today. The first respondent is directed to consider A-3 series of representations along with supplemental representations and pass appropriate orders as expeditiously as possible.

4. The O.A. is disposed of as above. No costs.

Dated the 26th of May, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

List of Annexures referred to in the order.

Annexure A3(a): True copy of the representation dt. 2.3.2000 submitted by the 1st applicant to the 1st respondent.

Annexure A3(b): True copy of the representation dt. 3.5.2000 submitted by the 1st applicant to the 1st respondent.

Annexure A3(c): True copy of the representation dt. 6.3.2000 submitted by the 3rd applicant to the 1st respondent.

Annexure A3(d): True copy of the representation dated 6.5.2000 submitted by the 3rd applicant to the 1st respondent.

Annexure A3(e): True copy of the representation dated 8.3.2000 submitted by the 5th applicant to the 1st respondent.

Annexure A3(f): True copy of the representation dt. 8.3.2000 submitted by the 6th applicant to the 1st respondent.

Annexure A3(g): True copy of the representation dated 5.5.2000 submitted by the 6th applicant to the 1st respondent.

Annexure A3(h): True copy of the representation dt. 6.5.2000 submitted by the 10th applicant to the 1st respondent.
